

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 1st December, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 56/2016 (M.A. No.1222/2016)	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Applicant
2.	Original Application No. 639/2016	Ramlal Vs. State of Punjab & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 47/2016 (M.A. No. 833/2016)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv.
4.	Original Application No. 608/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Nishant Gautam, Adv. for Applicant Mr. Raman Yadav, Adv. for State of UP Mr. Raj Kumar, Adv. for CPCB
FOR HEARING			
5.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv.
6.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Manish Srivastava, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Arav Kapoor, Adv.
7.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.3	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Adv. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra, Adv. for R-3 Ms. Rachana Joshi, Adv. for R-6 Mr. Raj Kumar, Adv. for CPCB
8.	Original Application No. 56/2016 (M.A. No. 323/2016 & M.A. No. 1163/2016)	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Ms. Divya Prakash Pande, Adv.

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